

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-87/1998/5969/A

From :- Shri Kaushik Kumar Sharma,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Tridib Kumar Bhattacharjee,
District and Sessions Judge,
Goalpara.

Dated Guwahati, the st 1 October, 2019.

Sub:- **Station leave.**

Ref:- Your letter No. DJG /4322 Dated at Goalpara the 30th September, 2019.

Sir,

With reference to the above, I am directed to inform you that, your prayer for station leave permission with your official vehicle, at your own cost, w.e.f. the evening of 01.10.2019 till the evening 02.10.2019, has been ~~granted~~ [✓] ~~rejected~~.

The senior most Judicial officer at the station shall remain in charge of the Court and office of the District & Sessions Judge, Goalpara in your absence.

Yours faithfully,

sd/-

JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-87/1998/5970 /A, dated 1.10.19

Copy to:

- ✓ 1. The Systems Analyst, Gauhati High Court.



JT. REGISTRAR (VIGILANCE)

Rolan